

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

NEW DELHI

No. 1/Judicial/Misc./TDSAT/2012

Dated: 02.01.2023

NOTICE

As directed, it is to inform that the matters fixed before the Learned Registrar Court on 4th, 5th & 6th January, 2023 shall be taken up on 11th, 12th & 13th January, 2023, respectively. The matters listed for evidence before Registrar on the said date shall also be listed on 11th, 12th & 13th January, 2023, respectively before the Registrar Court for assigning date of evidence.


Desk Officer

To,

1. Registrar cum Principal Secretary
2. PPS to Hon'ble Chairperson
3. PS to Hon'ble Member-I & II
4. Deputy Registrar
5. Mr. D.B. Chetri, PPS
6. Judicial Section
7. Notice Board
8. TDSAT Website.